

MANIPUR**GAZETTE****EXTRAORDINARY
PUBLISHED BY AUTHORITY****No. 238****Imphal, Thursday, October 15, 2026****(Asvina 23, 1948)****GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)****NOTIFICATION****Imphal, the 14th October, 2026**

No. RRDP-10/3/2025-DP-DP: In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby makes the following rules regulating the method of recruitment to the post of **Primary Physical Education Teacher** in the Department of Education (Schools), Manipur as shown in the M.P.S.C. Form-8, namely :-

1. **Short title :-** These rules may be called the Department of Education (School), Manipur [Primary Physical Education Teacher] Recruitment Rules, 2026.
2. **Application :-** These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.
3. **Classification, Scale of pay, method of recruitment etc :-** Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.
4. **Disqualifications :-**
 - (a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment to the aforesaid post, and
 - (b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. **“Power to relax”** - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing and in consultation with the Department of Personnel &

Administrative Reforms (Personnel Division), Government of Manipur for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts.”

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

MAYENGBAM RANJEETA DEVI,
Under Secretary (DP),
Government of Manipur.

MPSC FORM-8No. RRDP-10/3/2025-DP-DPImphal, the 14th October, 2026

1.	Designation of Post (s)	Primary Physical Education Teacher
2.	No. of Post(s)	28 (twenty-eight)
3.	Classification	G.CS. Class - III (Non-Gazetted)
4.	Scale of Pay	Level-6 Level-8 [Sr. Scale after 12 yrs. of regular service in the grade] Level-9 [SG Scale after 12 yrs. of regular service in Sr. scale at 10% of the number in Sr. scale]
5.	Whether selection post or non-selection post	N.A.
6.	Age of direct recruits	Lower age limit:-18 (eighteen) Upper age limit:- 38 (thirty-eight) years and below (Upper age is relaxable for Govt. servants appointed under the Govt. of Manipur to the extent of the period of continuous service put in the post/ service and by 5 years for SC/ST candidates and by 3 years for OBC candidates and a Govt. servant who belongs to SC/ST will get the facility admissible to a Govt. servant in addition to the relaxation admissible to SC/ST candidates).
7.	Educational and other qualifications required for direct recruits	a) Senior Secondary (Class-XII or its equivalent) with atleast 50% marks from recognized board Or Candidates who have passed the Senior Secondary examination(+2) or its equivalent and have participated in sports/games at least school/college/district level in accordance with the and National Council for Teacher Education {Recognition Norms and Procedure) Regulations,2007 notified on 10.12.2007) Or Senior Secondary (Class XI or its equivalent) with at least 45%marks from recognized board NA. {in accordance with the National Council for Teacher Education(Form of application for recognition, the time limit of submission of application, determination of norms and standards for recognition of teacher education programmes and permission to start new course or training) Regulations, 2002 notified on 13.11.2002} And (b) Certificate/Diploma in Physical Education of duration not less than two years (or its equivalent) from any National Council for Teacher Education recognized institution

8.	Whether age & educational qualification prescribed for the direct recruits will apply in the case of promotees	N.A.
9.	Period of probation, if any	2(two) years
10.	Method of recruitment whether by direct recruitment or by promotion or by deputation/transfer & percentage of the total sanctioned post to be filled by various methods	100% by direct recruitment
11.	In case of recruitment by promotion/ deputation/transfer, grades from which promotion/deputation/transfer to be made	N.A.
12.	If a DPC exist, what is its composition	Class-III D.P.C.
13.	Circumstances in which MPSC is to be consulted in making recruitment	As required under MPSC (Exemption from Consultation Regulation, 1972)

MAYENGBAM RANJEETA DEVI,
Under Secretary (DP),
Government of Manipur.